

M/s PLUMBERS CHOICE PLASTICS PRIVATE LIMITED

List of Operational Creditors as on 25.04.2024

SI No	Name of Creditor	Details of Claim		Details of Claim Admitted						Amount of any mutual dues, that may be set off (In Rs.)	Amount of Claim not admitted (In Rs.)	Amount of claim under Verification (In Rs.)	Remarks, If any
		Date of Receipt	Amount claimed (In Rs.)	Amount of Claim Admitted (In Rs.)	Nature of Claim	Amount covered by Security Interest (In Rs.)	Amount covered by Guarantee (In Rs.)	Whether related Party	% of voting Share in CoC				
1	Associated Chemicals	12.04.2024	7,58,969.00	6,22,107.00	Operational Creditor	Nil	Nil	No	Nil	Nil	1,36,862.00	Nil	Claimed interest has been rejected since there is no explicit invoice term.
2	Associated Rubber Chemicals (Kochi) Private Limited	12.04.2024	4,87,452.00	4,87,452.00	Operational Creditor	Nil	Nil	No	Nil	Nil	Nil	Nil	The amount verified with reference to work sheet, corresponding invoice and ledger extracts

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3	Chemical Club	13.04.2024	2,22,964.00	2,22,964.00	Operational Creditor	Nil	Nil	No	Nil	Nil	Nil	Nil	The amount verified with reference to invoice Copies, Ledger extracts, GSTR-1 return and corresponding E Way bills
4	Kerala State Electricity Board Limited	15.04.2024	1,05,11,805.00	1,05,11,805.00	Operational Creditor – Government Dues	Nil	Nil	No	Nil	Nil	Nil	Nil	The amount verified with reference to work sheet and corresponding invoices

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5	Strecken India	17.04.2024	2,48,661.00	Nil	Operational Creditor	Nil	Nil	No	Nil	Nil	Nil	2,48,661.00	Claim is not submitted in prescribed Form B
6	Employee's Provident Fund Organisation	17.04.2024	11,39,086.00	Nil	Operational Creditor- Government Dues	Nil	Nil	No	Nil	Nil	Nil	11,39,086.00	Claim is not submitted in prescribed Form B

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7	Kerala State Goods and Services Tax Department	17.04.2024	1,27,35,294.00	90,97,389.00	Operational Creditor – Government Dues	Nil	Nil	No	Nil	Nil	39,822.00	35,98,083.00	<p>The claim with respect to demand notice dated 26.03.2024 seems to be a duplicate of earlier claim vide notice dated 21.12.2023. Hence, pending receipt of clarification, the claim is kept pending.</p> <p>Rejection of Rs. 39,822, since the Company had already paid the amount as per the records.</p>

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8	Employees State Insurance Corporation	19.04.2024	2,70,041.00	26,105.00	Operational Creditor – Government Dues	Nil	Nil	No	Nil	Nil	2,43,936.00	Nil	The rejection relates to claim on contribution arrived on Adhoc basis, post total stoppage of activities admittedly, on 01.04.2023.
9	Manorama Sales Corporation	22.04.2024	1,31,686.00	1,08,599.00	Operational Creditor	Nil	Nil	No	Nil	Nil	23,087.00	Nil	Interest amount has not been admitted as no agreed terms of interest has been provided.

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		Date of Receipt	Amount claimed (In Rs.)	Amount of Claim Admitted (In Rs.)	Nature of Claim	Amount covered by Security Interest (In Rs.)	Amount covered by Guarantee (In Rs.)	Whether related Party	% of voting Share in CoC				
10	CS P K Krishnamurthy	24.04.2024	1,35,273.00	95,200	Operational Creditor	Nil	Nil	No	Nil	Nil	40,073.00	Nil	Interest amount has not been admitted as no agreed terms of interest has been provided.